

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-1812/ND/2019

IN THE MATTER OF:

Mr. Anupam Enterprises

...PETITIONER

Vs.

M/s. Aarcity Infrastructures Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 08.11.2019

Coram:

SHRI. CH. MOHD. SHARIEF TARIQ, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor

:Mr. Shaib Alam, Advocate

For the Respondent/ Corporate-debtor

:Mr. Akshay Sharma, Advocate

ORDER

At the request of both the counsels for parties, matter is adjourned on

02.12.2019.

S-d

(V.K. Subburaj)  
Member (T)

S-d

(Ch. Mohd. Sharief Tariq)  
Member (J)